

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00126/2021

Wednesday, this the 17th day of March 2021

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Priyadarshini K
D/o.Sri.Kalaivanan, aged 33 years
Dak Sevak (Level-2)
Kollengode S.O, Palakkad District
Pin – 678 506
Residing at Erangadu Thottam
Dhasanaikanpalayam, Jakkarpalam S.O
Kinathukadavu (Via), Coimbatore – 642 202
Mobile No.9597421797

...Applicant

(By Advocate Mr.Antomy Mukkath)

v e r s u s

1. Senior Superintendent of Post Offices
Palakkad Division, Palakkad – 678 001
2. Postmaster General
Northern Circle
Kozhikode – 673 612
3. Chief Postmaster General
Kerala Circle
Thiruvannthapuram- 695 001
4. Senior Superintendent of Post Offices
Pollachi Postal Division
Pollachi, Tamilnadu – 642 001
5. Postmaster General
Southern Region, R.S.Puram
Coimbatore, Tamilnadu – 641 002
6. Chief Postmaster General
Tamilnadu Circle
Chennai – 600 002

....Respondent

(By Advocate Mr.N.Anilkumar,SCGSC)

This application having been heard on 17th March 2021, this Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

The applicant in this Original Application has prayed for the following reliefs:

- “i. To call for the records leading to Annexure A-6 and to set aside the same to the extent it rejects the claim of the applicant for transfer to the post of Branch Postmaster, Sirukalandai under Pollachi Postal Division in Tamilnadu Postal Circle.*
- ii. To declare that the applicant who is a working Dak Sevak, Kollengode is entitled to be transferred and appointed as Branch Postmaster, Sirukalandai in the vacancy arose and existing from August, 2020 without regard to Annexure A-6 order.*
- iii. To issue appropriate direction or order, directing the respondents to consider the candidature of the applicant for transfer and appointment as Branch Postmaster, Sirukalandai and to grant her transfer and appointment as Branch Postmaster, Sirekalandai under Pollachi Postal Division in Tamilnadu Postal Circle in accordance with the Transfer Guidelines.*
- iv. To grant such other reliefs which this Hon'ble Tribunal may deem fit and proper in the circumstances of the case. “*

2. When the matter was taken up today for admission hearing, it appears that the transfer request was rejected only on the basis of the reason that character verification has not been done.

3. In view of the above circumstances, it will be better for the applicant to give a detailed representation to the respondents for consideration on the basis of relevant Office Memorandums, rules and regulations. Counsel for

the applicant submits that the applicant is ready to give a fresh representation stating all her grievances within two weeks time from today and the applicant will be satisfied if the same is considered by the respondents on the basis of relevant rules, regulations and office memorandums on the subject.

4. In view of the above submission, the Original Application is disposed of with the following directions:

i. Applicant will file a detailed representation showing her grievances within a period of two weeks from today.

ii. The Competent Authority among the respondents will consider the same in the light of relevant rules, regulations and orders of the Government of India and dispose of the matter within a period of two months from the date of receipt of such representation.

iii. Till that time, the vacancy of GDS BPM Sirukalandai under Pollachi Postal Division in Tamilnadu Postal Circle shall not be filled up till the disposal of the representation. In the meanwhile, if any character verification has to be done, the respondents may take necessary steps for that also.

5. The Original Application is disposed of as above at the admission stage itself without going into the merits of the matter. No costs.

K.V.EAPEN
ADMINISTRATIVE MEMBER

P.MADHAVAN
JUDICIAL MEMBER

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List of Annexures

Annexure A1 - True copy of the Memo No.B2/Sitarkundai dated 21.12.2006 of the 1st respondent

Annexure A2 - Photocopy of the Memo No.ST/120/8/PKD-9/2015 dated 30.03.2015 of the 3rd respondent

Annexure A3 - Photocopy of the Medical Certificate dated 4.4.2019 issued by Dr.K.Tangavelu, Chief Civil Surgeon & AMA, Pollachi

Annexure A4 - Photocopy of the OM No.17-31/2016-GDS dated 4.1.2019 of the Govt of India, Ministry of Communications, Department of Posts.

Annexure A5 - Photocopy of the representation dated 6.5.2020 along with Annexure I And II of the applicant to the 3rd respondent

Annexure A6 - Photocopy of the Memo No.STC/12-GDS/IC/KL/2020 dated 13.01.2021 of the 6th respondent

Annexure A7 - True copy of the Letter No..VIG/SP.Drive/Misc/2010 dated 06.01.2011 of the 3rd respondent

Annexure A8 - Photocopy of the certificate dated 06.05.2020 of the Station House Officer, Kollengode Police Station, Palakkad District.

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